

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1708

ANSWERED ON:10.12.2008

MODEL CONCESSION AGREEMENT FOR PPP

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**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of National Highways projects taken up on Public-Private- Partnership (PPP) basis State-wise alongwith the cost of the projects;
- (b) whether the Government proposes any new Model Concession Agreement (MCA) for Public-Private Partnership (PPP) projects;
- (c) if so,the details of the salient features of this Agreement alongwith the status of its implementation;and
- (d) the details of steps taken by the Government to encourage the PPP concept in the implementation of Highways projects in the States?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) The details of National Highways Projects undertaken by National Highways Authority of India (NHA) are given in Annexure-I.
- (b) to (c) A Model Concession Agreement (MCA) has been framed for development of National Highways projects on Public-Private-Partnership (PPP) basis. The MCA contains standard clauses which specifically spell out the obligations and liabilities of both the parties including framework for collection of the Toll,basis of revenue sharing, payment security mechanism and Arbitration/Dispute resolution mechanism etc.
- (d) Model documents for Request for Pre-Qualification (RFQ), Request For Proposal (RFP) and Concession Agreement etc. have been prepared by the Government to encourage the PPP concept. The Government has also laid down detailed guidelines for appraisal of PPP projects.Government also provides Viability Gap Funding (VGF) up to the extent of 40% of the total project cost.